

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

02/01/2020

R.A./260/1/2019

O.A./260/138/2012

UNION OF INDIA & OTHERS
-V/S-
RABINARAYAN LENKA

ITEM NO:15

FOR APPLICANTS(S) Adv. : Mr. S. Behera

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mohanty

Notes of The Registry	Order of The Tribunal				
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Mr. S. Behera, Ld. Counsel for the Review Applicant submits that he was not aware about disposal of the writ petition. In view of the disposal of the WP(C) No.16531/18 by the Hon'ble High Court on 21.11.19, the R.A. is not maintainable. Accordingly, the R.A. is disposed of.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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